have a full fledged Zonal Office at Guwahati.

(b) and (c) Do not arise.

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RBI to Permit Exporters to maintain Foreign Currency Accounts in Indian Banks

- **SHRI** MURL1DHAR CHANDRAKANT BHANDARE: Will the Minister of FINANCE be pleased to
- (a) whether the Reserve Bank of India has decided in December, 1991 to permit exporters with satisfactory track records to maintain foreign currency accounts with Banks in India;
- (b) if so, how much deposits in foreign currency have so far been made with nationalised banks by such exporters; and
- (c) what was the balance of such deposits as on the January 31, 1992?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India in terms of its circular dated 6.9.1991 issued to authorised dealers has advised them that it would selectively permit exporters having satisfactory track records to maintain foreign currency accounts with banks in India.

(b) and (c) The information is being collected by RBI and will be laid on the Table of the House.

Reduction in Government Expenditure

- SHRI **MURLIDHAR** CHANDRAKANT BHANDARE: the Minister of FINANCE be pleased to state:
- (a) what steps have been taken by Government to reduce and contain Government expenditure ever since the present Government has taken over;
- (b) what was the target fixed for reducing the expenditure; and

(c) what is the extent of reduction in expenditure achieved thereby, so far?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) and (b) The budget for 1991-92 contained a number of measures to contain and reduce expenditure of the Government. While some measures were to result in immediate savings-like abolition of export subsidies, increase in fertilizer prices and withdrawal of subsidy on sugar, others like review and prioritisation of the schemes for pruning items of low priority were to yield results over a period of time.

In addition, a cut of 5 per cent of expenditure provisions has been imposed on all Ministries. Further, All Ministries were advised to ensure a 20 per cent reduction in Travelling Allowance, both domestic and international. Ministries/ Departments are also to surrender at least 10% of the telephone

(c) To the extent reductions have been effected they would be reflected in the Revised Estimates of 1991-92 and Budget Estimates of 1992-93 to be presented to Parliament on 29th February, 1992.

Withdrawal of Gold Control Order

129. SHRI MURLIDHAR CHANDRAKANT BHANDARE: SHRI SURESH PACHOURI:

Will the Minister of FINANCE be pleased

- (a) whether it is a fact that following withdrawal of the Gold Control Order, gold prices have continued to rise, while smuggling of gold into the country also has shown rising trends;
- (b) if so, what is Government's reaction thereto;